

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

No. 39 /2020/R&S

Ranchi, Dated the 11th November, 2020

In continuation of this Court's earlier notification bearing no. 05/2020/R&S dated 13.05.2020 & 33/2020/R&S Dated 12.08.2020, the Court has been pleased to suspend the 'Note' of Rule 48 (3) of the High Court of Jharkhand Rules, 2001 for another three months from 13.11.2020.

By order of the Court
Sd/-
(Ambuj Nath)
Registrar General